

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB) 167 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.07.2018

NAME OF THE PARTIES: K. P. Mondal & Sons Ltd

Vs

Fourcess Engineering India Ltd

Section 8 of the Insolvency and Bankruptcy Code, 2016

ORDER

8. T.C.P. No. (IB) 167 (MB)/2017

None present. List this matter on 30.7.2018.

Sdl-

RAVIKUMAR DURAISAMY
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR
Member (Judicial)